

22/12/95  
Order/Judgement (despatched  
to Applicant/Respondent (s))

21/3/96

Q  
24/1/96

C.P. no. 149/95  
trial monitor  
on 21/11/95

2  
31/10

2-11-95

M. M. S. Ramamurthy, Counsel for  
applicant.

Rule on C.P. no. 149/95 returnable  
on 22-12-95. Reply on C.P.  
by that date.

List on 22-12-95 for orders on C.P.

(P.P. Sinastava)  
M(A)

(B.S. Hegde)  
M(J)

CP Notices issued to  
Applicants on

15/11/95  
Jali  
27/11

22/12/95-21

Heard Shri M.S. Ramamurthy,  
Counsel for Applicant.

Issue notice to respondents  
to file reply in 4 weeks.  
S.O. till 29/1/96.

(M.R. Kelhatkar)  
M(A)

(B.S. Hegde)  
M(J)

alper Tribunal

Date: 29/1/96

Applicant in person by Mr. Ramamurthy  
Respondent by Mr. Kelhatkar  
C.P. no. 149/95 A  
The matter adjourned to 16/2/96  
for order on C.P. 149/95

24

Dy. Registrar

Notices issued to  
Applicants/Respondents on  
31/1/96  
Jali  
9/11